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(TO BE PUBLISHED IN GAZETTE OF INDIA EXTRAORDINARY

PART -I SECTION -1)

GOVERNMENT OF INDIA

MINISTRY OF COMMERCE

PUBLIC NOTICE NO. 6(RE-98) /1997-2002

NEW DELHI : 15th April, 98

Subject: DEPB Scheme.

In exercise of the powers conferred under paragraph 4.11 of the Export and Import Policy, 1997-2002 , the Director General of Foreign Trade hereby notifies the credit rates under DEPB scheme in respect of items as given in the Annexure to this Public Notice. The Annexure will form part of Appendix-28A of Handbook of Procedures (Vol .1) RE-98, 1997-2002 and it replaces the rates notified earlier under the DEPB scheme.

The rates given in the Annexure shall be effective from the date of the notification and will cover the exports made on or after the date of notification.

This issues in public interest.

(N.L.Lakhanpal)

Director General of Foreign Trade

Copy to all concerned;

By orders etc.,

(KISHAN NAIR)

Dy.Director General of Foreign Trade

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